

**Selection of poets for the International Poetry Festival**

209. SHRI SHRIKANT VERMA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) the criteria adopted by Government for the selection of poets for the International Poetry Festival which is held annually in Yugoslavia; and

(b) whether it is a fact that the participants have to bear their travelling expenses partially

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) The criteria for selection of members of delegations sent under the Cultural Exchange Programme is that the persons should be of established repute and standing in their particular field and considered as such by the organisations/institutions concerned. The selection of poets for International Poetry Festivals, which are included in the Indo-Yugoslav Cultural Exchange Programme, would be governed by the same criteria.

(b) Travel expenses of such sponsored delegations are fully borne by the Central Government.

**Sahitya Akademi**

210. SHRI SHRIKANT VERMA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether there is any proposal to increase the amount of the Sahitya Akademi Award from Rs. 5000/- to Rs. 10,000/-and;

(b) whether the Sahitya Akademi has requested for an increase in their annual budget on this account ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) The Sahitya Akademi propose to increase the amount of the award from Rs. 5000/- to Rs. 10,000/-.

(b) No formal proposal for an increase in the budget on this account has so far been received from the Akademi.

**Rehabilitation of displaced persons and tribals in Paralkote Zone**

211. SHRI SAWAISINGH SISODIA : Will the Minister of SUPPLY AND REHABILITATION be pleased to state :

(a) whether it is a fact that 6500 displaced persons from erstwhile East Pakistan (now Bangladesh) were proposed to be settled in the Paralkote zone of the Dandakaranya Project;

(b) whether it was proposed to settle tribal families on 25 per cent of the land reclaimed ;

(c) if so, what is the number of tribal families so far settled under the project in Paralkote zone;

(d) what is the number of tribal families which are yet to be settled on prorata basis in the Paralkote zone and by when they are proposed to be settled ;

(e) whether the tribal families are provided with the same assistance and benefits that are provided to the displaced persons ; and

(f) if the answer to part (e) above be in the negative, what are the reasons therefor and what steps Government are taking to remove the disparity ?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI RAM NIWAS MIRDHA) : (a) 6,760 famines of displaced persons were settled in the Paralkote zone of the Dandakaranya Project by the end of December, 1975

(b) Yes, Sir.